Annexure-2

Name of the corporate debtor: C A V Cotton Mills Private Limited; Date of commencement of CIRP: 27.09.2019; List of creditors as on: 14.12.2020 List of unsecured financial creditors belonging to any class of creditors

(Amount in ₹)

Sl.	Name	Details of c	laim	Details of claim admitted					Amount of	Amount of	Amount of	Amount of	Remarks
No.	of cre-	received							contingent	any mutual	claim not a	claim und	if any
	ditor	Date of	Amount	Amount of	Nature of	Amount	Whether	% of voting	claim	dues, that	dmitted	er verifica	
		receipt	claimed	claim	claim	covered by	related	share in CoC		may be set-		tion	
				admitted		guarantee	party?			off			
NIL													